

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

CAA-171(PB)/2017

IN THE MATTER OF:

Adriana Builders & Constructions Pvt. Ltd.
with Karida Real Estates Pvt. Ltd.

.....Petitioner

SECTION : UNDER SECTION 230-232 of the Companies Act

Order delivered on 08.08.2017

Coram:

CHIEF JUSTICE M.M. KUMAR
Hon'ble President

Deepa Krishan
Hon'ble Member (T)

For the Petitioner(s) : Shri Ravi Bassi, Advocate

ORDER

The first motion order has been passed by the New Delhi, Bench. Let the matter be listed before New Delhi, Bench on 09.08.2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(DEEPA KRISHAN)
(MEMBER TECHNICAL)

08.08.2017

Vineet